

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/44/2016

Date : 01.03.2016

SMT. NEETI VERMA, Trainee Civil Judge, after completion of her maternity leave on 04.03.2016, is hereby directed to report before District & Sessions Judge, Jaipur Metropolitan on 05.03.2016 for remaining Field Training upto 18.04.2016.

BY ORDER



REGISTRAR (ADMN.)

No.RJS/Estt.B2(i)/04/2015/ 1948

Date : 01.03.2016

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.)/ OSD (F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Near Medical and Health Department, Jhalamand Circle, Old Pali Road, Jodhpur with reference to his letter No.RSJA/RJS-Trng/2016/F-8/344, dated 27.02.2016.
11. **Smt. Neeti Verma**, R/o J-64, Sharma Colony, 22-Godown, Jaipur-302006.
12. Concerned District & Sessions Judge, alongwith letter and module received from the Director, Rajasthan State Judicial Academy, Jodhpur.
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell
RJS Leave/Jr. Actt./Building Cell.



REGISTRAR (ADMN.)